

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:5970  
ANSWERED ON:06.05.2002  
WOMEN WORKING IN CONSTRUCTION SECTOR  
LAXMAN GILUWA

**Will the Minister of LABOUR be pleased to state:**

- (a) the number of women working in construction sector in the country as on date, State-wise;
- (b) whether the women working in this sector are exploited a lot;
- (c) if so, the number of cases of exploitation of women reported to the Government during the last three years, State-wise; and
- (d) the steps taken or proposed to be taken to check the exploitation of women workers in the said sector?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL)

(a): According to the 1991 Census, there are about 4.5 lakh women construction workers in the country. State-wise details are annexed.

(b) to (d): To safeguard the interests of the construction workers both male and female, the Government has enacted the Building and Other Construction Workers (Regulation of Employment & Conditions of Service) Act, 1996. The specific provisions in the Act and Rules made thereunder to safeguard the interests of women construction workers include fixation of maximum weight limit to be carried by hand or over head or over back, creches for the children of women workers, maternity benefits to female beneficiaries registered with the Welfare Board etc. Under the Act, there is a concept of appropriate government. No specific complaint regarding exploitation of women construction workers in the central sphere has been reported.